NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

I. S. Avarindahar Asserted

Cossil for RZ)2 R4

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2. SANNEEP Kumpn For Cibi Vishner Course for R3

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3 K.RAMAIAMY

G. V. MOHAN RUMAR

Course for Petitioner

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ORDER

Counsel representing both the sides are present. Both the counsels prayed time for submitting final arguments. Time enlarged at the request of both the sides. The matter may be posted alongwith TCP/204/2016. Put up on <u>04.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)